

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3783/2023

CHOTAY @ PREAM CHANDRA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 31-07-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Ashwani Garg, Adv.
Ms. Anjale Kumari, Adv.
Ms. Chhaya, Adv.
Mr. Tota Ram, Adv.
Mr. Ravi Pandey, Adv.
Mr. Prashant Pathak, Adv.
Mr. Sadam Satya Narayana Raja Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Mr. K Parmeshwar, A.A.G.
Mr. Yasharth Kant, AOR
Mr. Manish Kumar, Adv.
Mr. Suryaansh Kishan Razdan, Adv.
Ms. Sonal Kushwah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As the appellant is enlarged on bail, the Registry
will list the appeal in due course.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER